

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Silverton Spinners Limited Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders as on Date: 05-04-2024; Name of IP: PRATAP MUKHERJEE; Process Number: 1; Last 5 digit of registration number: 13851

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	2894938	4	2894938	0	0	0	NA
2	Liquidation costs incurred till date	0	306272.75	0	306272.75	0	0	0	NA
3	Secured financial creditors	4	8276341083.95	4	8276341083.95	0	0	0	Annexure 3
4	Unsecured financial creditors	2	113877000	2	113877000	0	0	0	Annexure 4
5	Operational creditors (Workmen)	325	500111519	325	19349995	0	0	480761524	Annexure 5
6	Operational creditors (Employees)	4	1535250	4	1014871	0	520379	0	Annexure 6
7	Operational creditors (Government Dues)	5	400639340	4	380471370	0	20167970	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	10608885	2	5202994	0	5405891	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	174452900	2	174452900	0	0	0	Annexure 9
Total		348	9480767188.7	347	8973911424.7	0	26094240	480761524	